

of Jayanti Shipping Company amounts to Rs. 2,88,12,800. Out of this, shares of the face value of Rs. 2,12,47,200 are held in the name of Dr. Teja shares of the face value of Rs. 70,82,500 are held in the name of Mr. Kulukundis who is a foreigner and the remaining shares of the value of Rs. 4,83,100 are held by 14 other shareholders, all of whom are Indian nationals.

(b) The number of bulk carriers owned by the company is 11 and not 10. None of these 11 has so far been fully paid for but the price instalments are being paid regularly in accordance with the repayment schedule. There is, however, no causal connection between the repayment of the price instalments due and the value of the shares of the company. The written down value of all the vessels of this company as on 31.3.1968 was Rs. 35,78,40,566.

(c) The new management of the Company has filed a number of civil suits in India as well as abroad in respect of the amounts due from Dr. Teja and they have already obtained two decrees, one for Rs. 15.66 lakhs from the Delhi High Court and another for Rs. 82.92 lakhs from the Bombay High Court. The shares held in the name of Dr. Teja have been attached by the Bombay High Court. However, the total amount due from Dr. Teja would be known only after all the civil suits already filed as well as certain further civil suits which have yet to be filed after some more investigations, are decided.

(d) The management of this company was taken over by the Government of India in June, 1966 for a period of five years. Although under the new management the financial position of the Company has improved substantially, yet it will take a few more years to place the company on sound financial footing. However, the company is working on its own as a separate unit, managed by the Shipping Corporation of India and is as much in a position to compete with other shipping companies as any other Indian Shipping company.

#### Reorganisation of Delhi Police

2194. SHRI D. N. PATODIA : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it is a fact that a study

team was appointed by his Ministry to go into the question of reorganisation of the Delhi Police ;

(b) whether the Study Team has submitted its report to the Ministry ; and

(c) if so, what steps have been taken to implement the recommendations of the Team ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) : (a) No, Sir.

(b) and (c) Do not arise.

#### Hierarchical System in Scientific Departments

2195. SHRI D. N. PATODIA : Will the Minister of EDUCATION AND YOUTH SERVICES be pleased to state :

(a) whether it is a fact that the Prime Minister is reported to have stated that the hierarchical system in scientific departments had adversely affected junior scientists ;

(b) whether the above fact has also been corroborated by the Chairman of the Science Congress who at the Bombay Session is reported to have stated that a handicap did exist for Junior Scientists working in scientific departments and the opportunities to be given to them were largely a matter in the hands of senior scientists and this differed from man to man ;

(c) whether due to the lack of opportunities, the young scientists are forced to seek employment outside the country ; and

(d) if so, the steps Government propose to take to reorganise the scientific institutions so that the young scientists do get their own share of initiative in formulating original plans and executing them ?

THE MINISTER OF EDUCATION AND YOUTH SERVICES (DR. V. K. R. V. RAO) : (a) While addressing the fifty-sixth session of the Indian Science Congress in January 1969 the Prime Minister stated : "Much has been said about the adverse effects of the hierarchical structure on scientific and Research and Design Organisations, yet the system persists". She called upon senior scientists to create an atmosphere of confidence in which younger

scientists could make effective contributions to research and development.

(b) There is no such reference in the printed address of the President of the Congress.

(c) Some young scientists and engineers seek employment outside the country for various reasons including lack of adequate opportunities here.

(d) The steps taken to encourage young scientists include award of merit promotions and advance increments for outstanding research work, grant of fellowships and scholarships for research, liberal policies for grant of study leave, for publication of papers, for attending symposia and seminars, for filing patent applications and for visits abroad for study. Special encouragement is also being given to young scientists to work at Advanced Centres set up in Universities. A proposal for giving direct *ad hoc grants* to scientists engaged in research in universities and scientific institutes are under consideration.

### पटना हवाई अड्डे का विकास

2197. श्री राधाबलार शास्त्री : क्या पर्यटन तथा प्रसैनिक उड्डयन मंत्री यह बताने की कृपा करेंगे कि :

(ख) क्या सरकार ने पटना हवाई अड्डे का विकास करने की कोई योजना तैयार की है ;

(ख) यदि हाँ, तो इसका व्यौरा क्या है ;

(ग) क्या यह सच है कि ऐसा विकास कार्य करने के लिये हिन्दुस्तान वेहिकल्स कम्पनी (साइकल फॅक्ट्री) फूलवाड़ी शरीफ का कहीं और स्थानांतरण करने का प्रस्ताव सरकार के विचाराधीन है ; और

(घ) यदि हाँ, तो कहाँ और ऐसा करने में कितना समय लगेगा ?

पर्यटन तथा प्रसैनिक उड्डयन मंत्री (डा० कर्ण सिंह) : (क) और (ख). 1968 में पटना हवाई अड्डे का धावनपथ 50.8 लाख रुपये की लागत से बढ़ाकर 6,500 फुट कर दिया गया था तथा उसे 'एल सी एन 30' तक सशक्त कर दिया गया था तथा नव् वाइकाउंट परिचालनों

के लिए उपयुक्त है। बढ़े हुए हवाई यातायात की आवश्यकताओं की पूर्ति के लिए वर्तमान टर्मिनल बिल्डिंग में परिवर्तन एवं परिवर्धन करने के सिवाय हवाई अड्डे का और अधिक विकास करने का कोई प्रस्ताव नहीं है।

(ग) और (घ). क्योंकि फॅक्टरी बाधा उपस्थित करती है तथा परिचालन-क्षेत्र को सीमित करती है, अतः इसको हटाने के बारे में विचार किया जा रहा है, फिलहाल फॅक्टरी पर बाधा-सूचक रोशनी की व्यवस्था कर दी गयी है।

### Privately owned Jetties

2198. SHRI VIRENDRA KUMAR SHAH : Will the Minister of SHIPPING AND TRANSPORT be pleased to state :

(a) whether there are several privately owned jetties in the country ;

(b) if so, the criteria for giving permission for owning the jetties as above ; and

(c) the number of such privately owned jetties in India, Statewise, and the period from which they are in operation ?

THE DEPUTY MINISTER IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS AND IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI IQBAL SINGH) : (a) to (c). The information is being collected and will be laid out on the Table of the Sabha.

### सरकारी कर्मचारियों को गणतन्त्र दिवस पुरस्कार

2199. श्री रघुबीर सिंह शास्त्री :

श्री यशवन्त शर्मा :

क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या गणतन्त्र दिवस के अवसर पर पुरस्कार देने के लिये व्यक्तियों का चयन करने हेतु नियुक्त समिति ने दो वर्ष पूर्व यह सिफारिश की थी कि सरकारी कर्मचारियों को उनकी सेवा-निवृत्ति से पूर्व इस प्रकार के पुरस्कार नहीं दिये जाने चाहियें ;